

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-611-JK (LD) of 2022
DATED:- 10 - 02 - 2022

Sanction is hereby accorded to the appointment of Officer of Homeguards/CD & SDRF, Jammu as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

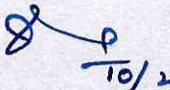
Secretary to Government

Dated:- 10- 02 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Home Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 611-JK(LD) of 2021 dated 10.02.2022

S. NO.	NUMBER OF THE CASE	TITLE OF THE CASE.	OIC
1	SWP NO. 2440/09	SWARAN SINGH V/S STATE & ORS.	Smt. Gurvinder Kour, DYSP, SDRF 2nd Bn
2	SWP NO. 1055/13	MOHD. SHAFI V/S STATE & ORS.	
3	CONTEMPT NO. 163/13 IN SWP NO. 2610/02	SURJEET KUMAR V/S STATE & ORS.	
4	SWP NO. 773/13	ANIL KUMAR & ORS. V/S STATE & ORS.	
5	SWP NO. 2824/13	GOVIND SINGH & ORS. V/S STATE & ORS.	
6	SWP NO. 747/14	PARAMJEET V/S STATE & ORS.	
7	SWP NO. 360/15	AB. RASHID V/S STATE & ORS.	
8	SWP NO. 676/16	RAVINDER SINGH & ORS. V/S STATE & ORS.	
9	SWP NO. 615/17	ZAMEER HUSSAIN V/S STATE & ORS.	
10	REVIEW SWP NO. 11/18 IN SWP NO. 2177 /11	TALIB HUSSAIN V/S STATE & ORS.	
11	SWP NO. 1241/18	SAGIR AKHTAR V/S STATE & ORS.	
12	SWP NO. 1201/18	SWARAN SINGH & ORS. V/S STATE & ORS.	
13	SWP NO. 333/19	IRFAN HUSSAIN & ORS. V/S STATE & ORS.	
14	CPSW NO. 533/18 IN SWP NO. 119/05	KAMALA DEVI & ORS.V/S R.K GOYAL & ORS.	
15	CCP(S) NO. 140/2020 IN SWP 1215/2013	KRISHAN LAL VS NISHA NATHYAL & ORS.	
16	LPA NO. 93/20 IN SWP NO.1215/13	UT J&K & ORS. V/S KRISHAN LAL	
17	WP (C) NO. 1518/20	UT J&K & ORS. V/S GOPAL KRISHAN	
18	SWP NO. 2151/13/ TA NO. 185/2020	MOHD. TARIQ V/S STATE & ORS.	
19	SWP NO. 219/19/ TA NO. 52/2020	LAL CHAND V/S STATE & ORS.	
20	SWP NO. 250/19 /TA NO. 84/2020	ZAMROOT HUSSAIN, V/S STATE & ORS.	
21	SWP NO. 359/19/ TA 83/2020	NAVDEEP SINGH V/S STATE & ORS.	

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22	SWP NO. 284/19/ TA NO. 143/20 M.A.NO.263/2020	WAHID HUSSAIN MALIK V/S STATE & ORS.	
23	SWP NO. 595/19 T.A NO.3356/2020	SAJAD AHMED V/S STATE & ORS.	
24	SWP NO. 618/19 T.A.NO. 3671/2020	MOHD. YOUNIS MALIK & ORS. V/S STATE & ORS.	
25	SWP NO. 462/19 /TA NO. 292 /20 NOW MA/1536/2020	MANJEET KUMAR & ORS. VS STATE	
26	SWP NO. 475/19/ TA NO. 290/2020	REEYES AHMED GANI V/S STATE & ORS.	
27	SWP NO. 482/19/ TA 291/2020	SHAHNANAWAZ BALI V/S STATE & ORS.	
28	SWP NO.614/19 T.A.NO. 3593/2020	TAJINDER SINGH V/S STATE & ORS	
29	SWP NO. 2515/13 T.A. NO. 3568 /2020	ASHOK KUMAR V/S STATE & ORS.	
30	SWP NO. 60/08 ,T.A.NO. 8325/2020	RAKESH KUMAR VS STATE & ORS	
31	DIARY NO. 4128/2020	GOVIND LAL VS. UT OF J&K. & ORS.	
32	SWP NO. 1241/08 T.A.NO. 2573/2021	BALBIR RAJ V/S STATE & ORS.	
33	SWP NO. 1034/16, TA NO. 8398/2020	DARSHAN DASS V/S STATE & ORS.	
34	SWP NO. 2736/17 T.A.NO. 691/2021	ZAMEER HUSSAIN V/S STATE & ORS.	
35	SWP NO. 2361/18	SUDESH SINGH V/S STATE & ORS.	
36	SWP NO.223/09	SHIV CHARAN DASS V/S STATE & ORS.	
37	SWP NO. 2882/10	RAJINDER KUMAR V/S STATE & ORS.	
38	SWP NO. 739/14	SURJEET KUMAR V/S STATE & ORS.	

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